

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1536
ANSWERED ON:19.07.2004
PLIGHT OF INDIAN LABOURERS ABROAD
Moorthy Shri A.K.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the plight of Indian labourers in various countries; and
- (b) if so, the remedial steps taken by the Government in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a): Yes, Sir.

(b): The concerned Indian recruiting agents are instructed to settle the matter with the help of concerned foreign employers. If the recruiting agents fail to comply, action is taken to suspend/cancel their registration. Assistance of our Missions/Posts abroad is also taken for taking-up the complaints with the foreign employer and the concerned foreign Government for resolution of the problem. Foreign employers who violate the terms of employment are blacklisted, i.e., barred from recruiting Indian manpower.